

Review on the working of and annual report of the Bengal Chemicals and Pharmaceuticals Ltd. for 1985-86

THE MINISTER OF STATE IN THE DEPARTMENT OF CHEMICALS AND PETRO-CHEMICALS IN THE MINISTRY OF INDUSTRY (SHRI R.K. JAICHANDRA SINGH): I beg to lay on the Table a copy each of the following papers (Hindi and English versions) under sub-section (1) of section 619A of the Companies Act, 1956:-

- (1) Review by the Government on the working of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1985-86
- (2) Annual Report of the Bengal Chemicals and Pharmaceuticals Limited, Calcutta, for the year 1985-86 along with Audited Accounts and the comments of the Comptroller and Auditor General thereon.
[Placed in Library See No. LT-4625/87]

12.14 hrs.

MESSAGE FROM RAJYA SABHA

[English]

SECRETARY-GENERAL: Sir, I have to report the following message received from the Secretary-General of Rajya Sabha:-

"In accordance with the provisions of rule 111 of the Rules of Procedure and Conduct of Business in the Rajya Sabha, I am directed to enclose a copy of the Punjab State Legislature (Delegation of Powers) Bill, 1987, which has been passed

by the Rajya Sabha at its sitting held on the 17th Rule August, 1987."

PUNJAB STATE LEGISLATURE (DELEGATION OF POWERS) BILL

SECRETARY-GENERAL: Sir, I lay on the Table the Punjab State Legislature (delegation of Powers) Bill 1987, as passed by Rajya Sabha.

12.15 hrs.

LEAVE OF ABSENCE FROM THE SITTINGS OF THE HOUSE

[English]

MR. SPEAKER: The Committee on Absence of Members from the Sittings of the House in their Ninth Report presented to the House on 14th August 1987, have recommended that leave of absence be granted to five Members for the period indicated in the Report.

Is it the pleasure of the House that leave as recommended by the Committee be granted?

SEVERAL HON. MEMBERS: Yes please.

MR. SPEAKER: The Members will be informed accordingly.

ESTIMATES COMMITTEE

[English]

Forty-Ninth and Fiftieth Reports

SHRIMATI CHANDRA TRIPATHI (Chandauli): I beg to present the following

[Shrimati Chandra Tripathi]

Reports (Hindi and English versions) of Estimates Committee:-

- (i) 49th Report on Action Taken by Government on the recommendations contained in the 37th Report of the Committee (8th Lok Sabha) on the Ministry of Finance (Department of Economic Affairs) - Revision of Form and Contents of the Demands for Grants.
- (ii) 50th Report on Action Taken by Government on the recommendations contained in the 32nd Report of the Committee (8th Lok Sabha) on the Ministry of Urban Development - Housing for Landless Rural Labour.

[English]

MR. SPEAKER: Shri Vishnu Modi.

(Interruptions)

PROF. MADHU DANAVATE: Sir, you were making some observations.....

[Translation]

MR. SPEAKER: When I was in a mood, you did not listen to me.

(Interruptions)

[English]

SHRI SOMNATH CHATTERJEE (Bolpur): We always look to you.....(Interruptions)

[Translation]

MR. SPEAKER: I am always ready to

listen if you want to talk calmly. Shri Somnath, you can come to me and discuss and whatever you say.....(Interruptions)

MR. SPEAKER: Shri Somnath, I am always ready to listen to you. You come to me and tell me what is to be done. I shall do that.

(Interruptions)

[English]

PROF. MADHU DANAVATE (Rajapur): Sir, I am on a point of order.

MR. SPEAKER: What is your point of order?

PROF. MADHU DANAVATE: You were on your legs and you were to make some observations to find out a solution to the problem. We would request you to be on your legs....We will sit and.....

MR. SPEAKER: For the time being I have reserved it. You come to me.

PROF. MADHU DANAVATE: Kindly make some observations Sir. That will help us.

THE MINISTER OF HOME AFFAIRS (S. BUTA SINGH): If the problem can be solved that way, kindly be on your legs, Sir!

MATTERS UNDER RULE 377

[English]

- (i) **Need to revise orders for exemption of excise duty on LDPE coated/laminated cotton fabrics and HDPE woven fabrics.**

SHRI VISHNU MODI (Ajmer): In this